GOVERNMENT OF INDIA MINISTRY OF DEFENCE DEPARTMENT OF DEFENCE PRODUCTION LOK SABHA UNSTARRED QUESTION NO.1448

TO BE ANSWERED ON 28th July, 2021

ATMANIRBHAR BHARAT IN DEFENCE SECTOR

1448. PROF. SOUGATA RAY:

Will the Minister of DEFENCE j{kk ea=h be pleased to state:

- (a) the details of procurement started through Atmanirbhar Bharat in defence sector of the country;
- (b) whether the Government has issued guidelines to mandatory purchase any items only domestically; and
- (c) if so, the details thereof?

A N S W E R

MINISTER OF STATE
IN THE MINISTRY OF DEFENCE

(SHRI AJAY BHATT)

(a) to (c): A statement is attached.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (c) OF LOK SABHA UNSTARRED QUESTION NO. 1448 FOR ANSWER ON 28.07.2021 REGARDING 'ATMANIRBHAR BHARAT IN DEFENCE SECTOR'.

- (a) Total 41 AoNs worth Rs.86623.55 Crore have been accorded to domestic vendors for capital acquisition since May, 2020.
- (b) & (c): Guidelines issued by the Government for mandatory purchase of items domestically and other action taken by the Government to ensure domestic procurement are enumerated below:
 - i. Ministry of Defence has notified two "Positive Indigenisation lists" dated 21st August, 2020 and dated 31st May, 2021 of total 209 defence items including Weapons/system/equipment/ammunition along with indicative timelines after which there would be an embargo on their import.
 - ii. Department of Defence Production has notified 46 items under the latest Public Procurement Order 2017 notified by Department for Promotion of Industry and Internal Trade (DPIIT), for which there is sufficient local capacity and competition, the procurement of these items has to be done from local suppliers irrespective of the purchase value.
 - iii. As per the Public Procurement Policy 2017 Dated 16th September, 2020 which states that "in procurement of all goods, services or works and with estimated value of purchases less than Rs. 200 Crore in accordance with Rule 161(IV) of GFR 2017, Global Tender enquiry shall not be issued except with the approval of competent authority as designated by Department of Expenditure".

Further, for the year 2021-22, the allocation for domestic procurement has been enhanced compared to previous year and this year it is about 64.09% of the allocated amount for military modernization (Rs.71438.36 Crore).
